


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 10-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Transfer Petition No.37/15 Smt. Ranjana Vs. Manoj Kumar	Arun Singh Shekhawat	I.R. Saini
2	Smt. Madhuri Singh , Advocate	S.B. Civil Transfer Application 52/15 Smt. Lata Sharma Vs. Hemkant Sharma	Sudhir Jain	H.V. Nandwana
3	Sh. Shashi Bhushan Gupta , Advocate	S.B. Cr. Misc. Petition No. 4322/15 Ranjan Kanwar Nathwat Vs. State	S. Gaharana Vimal Choudhary/Yogesh	Mahesh Gupta
4	Sh. Harish kumar Tripathi Advocate	S.B. Criminal Revision Petition No. 1006/10 Ganesh Yadav Vs. Smt. Rajkumari	Mahendra Goyal	Suresh Kumar

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 11-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Nirmala Sharma, Advocate	S.B. Civil Misc. Appeal No. 758/12 Pankaj Sharma Vs. Smt. Meenakshi	Intjar Ali	Amit Punia
2	Smt. Nirmala Sharma, Advocate	D.B. Civil Misc. Appeal No. 2336/14 Aashish Gochar Vs. Nisha Gochar	Sanjay Mehrishi	Sanjay Kumar Sharma
3	Smt. Sumati Bishnoi, Advocate	D.B. Civil Misc. Appeal No. 1184/15 Smt. Hemlata Vs. Manoj Kumar Soni	Ashok Sharma	Ajay Kumar Jain
4	Sh. Ashwani Chobisa, Advocate	S.B. Cri. Revision Petition No. 1057/14 Santosh Bai Vs. State	Anuroop Singhi	G.S. Gautam
5	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Misc. Appeal No. 2421/12 Smt. Parwati soni Vs. Viney Kumar Soni	Rajesh Kapoor	Akhil Simlote

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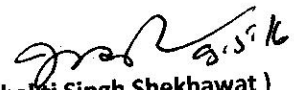
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 12-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 386/12 Rajkumar vs. Yogendra Kumar	Ajay Kumar Bajpai	O.P. Mishra
2	Sh. Ashwani Chobisa , Advocate	S.B. Civil Writ Petition No. 4219/16 Hanu Shree Vs. Usha Mittal	Bipin Gupta	Rajesh Kumar Purohit
3	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Revision Petition No. 383/15 Sandeep Vs. Parvati Bai	Nitin Jain	Rohan Jain

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